

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 468 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tageng Padoh,  
District & Sessions Judge, Sessions Division,  
Bomdila, Arunachal Pradesh.

Dated Guwahati, 20<sup>th</sup> January, 2020.

Sub:- Casual Leave.

Ref:- Application No. DSJ/(WSD/BDL)/PF-01/2019 dated 09.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 13.01.2020 along with station leave permission from 11.01.2020 to 15.01.2020, has been ~~granted/rejected~~<sup>✓</sup>. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

470  
**Memo NO.HC.VII-21/2008/469-1A, dated 20.1.20**

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
- ✓ 2. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rolan